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Title : Election of two members from Lok Sabha to the Court of the University of Delhi.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): I beg to move:

"That in pursuance of statute 2(1)(xix) and (3) of the Statutes of the University of Delhi, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Court of the University of Delhi, subject to the other provisions of the Statutes. The members so elected shall not be employees of the University of Delhi or of a recognized college of Institution of that University."

MADAM SPEAKER: The question is:

"That in pursuance of statute 2(1)(xix) and (3) of the Statutes of the University of Delhi, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Court of the University of Delhi, subject to the other provisions of the Statutes. The members so elected shall not be employees of the University of Delhi or of a recognized college of Institution of that University."

*The motion was adopted.*

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